

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF FEBRUARY-2014

DATE OF HEARING 05.02.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	866726/05	Opp. No. AMD-225070	M/s. Nirma Limited, Ahmedabad / M/s. Y. J. Trivedi & Company, Ahmedabad V/S M/s. Aimco Pharmaceuticals Mfg. Co., Baroda	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	866696/05	Rect. No. AMD-260970	M/s. Baroda Pharma Pvt. Ltd., Vadodara / M/s. K. C. Patel & Co., Ahmedabad V/S M/s. Centurion Laboratories, Vadodara / Mr. Mayur Y. Parekh, Vadodara	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1801406/31	Proposed Opp. No. AMD-773341	M/s. Raval & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 06.02.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	560225/16	Opp. No. AMD-190827	M/s. Hindustan Pencils Limited, Mumbai / Mr. Sushant Singh, New Delhi V/S	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Aptudet Industries, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad			
2.	811139/10	Opp. No. AMD-106150	M/s. Eastern Medikit Ltd. Delhi / M/s. Madamser & Co., New Delhi V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1843599/09	Proposed Opp. No. AMD-784320	Mr. Sushant Singh, New Delhi	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 07.02.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	855288/32	Opp. No. AMD-205512	M/s. Lall & Sethi, New Delhi V/S M/s. Yash Beverages, Vansda / M/s. M. P. Mirchandani & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 11.02.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	676252/31	Opp. No. AMD-60521	M/s. Saheli Marketing, Dharwad V/S M/s. Saheli Products,	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Udaipur / Shri Darshan P. Kinariwala, Ahmedabad			
2.	1847013/05	Proposed Opp. No. AMD-771428	M/s. Neon Laboratories Limited, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 12.02.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	772574/05	Opp. No. AMD-710521	M/s. Cachet Pharmaceuticals Pvt. Ltd. Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Synchem Laboratories Pvt. Ltd., Baroda / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	772574/05	Opp. No. AMD-711298	M/s. Lupin Limited, Mumbai / M/s. India Law Services, Mumbai V/S M/s. Synchem Laboratories Pvt. Ltd., Baroda / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 13.02.2014

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	612627/30	Opp. No. AMD-194933	M/s. Shree Bhagwati Flour Pvt. Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/S M/s. Bhagwati Flour Milling Pvt. Ltd. Ahmedabad			
2.	541083/03	Opp. No. AMD-50687	M/s. Joythy Laboratories, Mumbai / M/s. Law & Prudence, Mumbai V/S M/s. Patel Chemicals, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	872133/30	Opp. No. AMD-228761	M/s. Amir Chand Jagdish Kumar (Exports) Ltd., Delhi / M/s. Delhi Registration Service, New Delhi V/S M/s. Hindustan Hing Supplying Co., Nadiad / M/s. Law & Prudence, Mumbai	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 14.02.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1861825/33	Proposed Opp. No. AMD-786512	M/s. The Acme Company, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1861824/32	Proposed Opp. No. AMD-786515	M/s. The Acme Company, New Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	458833/05	Opp. No. AMD-284	M/s. Astrazeneca Pharma India Limited, Bangalore V/S M/s. La Pharmaceuticals,	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad			
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DATE OF HEARING 18.02.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	810649/03	Opp. No. AMD-717931	M/s. Jivraj Tea Ltd., Surat / M/s. Y. J. Trivedi & Co., Ahmedabad V/S Mr. Hari Kishan Tak, Sojat City / Mr. Hiren U. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	501557/05	Opp. No. AMD-941	M/s. Depenning & Depenning, Bombay V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Tradesafe, Jamnagar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 19.02.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	772968/15	Opp. No. AMD-222632	Mr. Rohtas Goel S/o. Sri Yadram Goel, New Delhi / M/s. Taj Trade Mark Agency, Agra V/S M/s. Shree Omexy Time Industries Pvt. Ltd., Morbi / M/s. Majumdar & Co., Kolkata	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	792623/34	Opp. No. AMD-193182	M/s. Jeet (India) Pvt. Ltd., New Delhi / M/s. Taj Trade Mark Agency, Agra V/S M/s. Dinesh Pouches Limited, Jodhpur / Mr. Sharad Agrawal , Jodhpur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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DATE OF HEARING 20.02.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	600311/29	Opp. No. AMD-154655	M/s. Amrit Banaspati Co. Ltd., Ghaziabad / M/s. Amarjit & Associates, New Delhi V/S M/s. Hariom Oil Industries, Ahmedabad / M/s. Indus, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 25.02.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	866729/05	Opp. No. AMD-229971	M/s. All India Medical Corporation, Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Aimco Pharmaceutical Mfg. Co. Baroda / Renukaben M. Patel, Baroda	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	866731/05	Opp. No. AMD-229972	M/s. All India Medical Corporation, Mumbai / M/s. M. P. Mirchandani &	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Co., Mumbai V/S M/s. Aimco Pharmaceutical Mfg. Co. Baroda / Renukaben M. Patel, Baroda			
3.	866733/05	Opp. No. AMD-229974	M/s. All India Medical Corporation, Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Aimco Pharmaceutical Mfg. Co. Baroda / Renukaben M. Patel, Baroda	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1704655/07	Proposed Opp. No. AMD-750479	M/s. M. P. Mirchandani & Co., Mumbai	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6
5.	713677/05	Opp. No. AMD-94812	M/s. Vardhman Exports, Mumbai / M/s. Kolagaonkar & Co., Mumbai V/S M/s. Aldoc Pharmaceuticals , Kota / M/s. M. P. Mirchandani & Co., Mumbai	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 26.02.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	627550/30	Opp. No. AMD-62136	M/s. Krishna & Saurastri, Mumbai V/S M/s. Swan Sweets Pvt. Ltd., Jamnagar / M/s.	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Tradesafe, Ahmedabad			
2.	627550/30	Opp. No. AMD-62313	M/s. Leo Foods, Hyderabad / M/s. Rao & Rao, Secunderabad V/S M/s. Swan Sweets Pvt. Ltd., Jamnagar / M/s. Tradesafe, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
